

(1)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1651/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Jain Sons Finlease Ltd.
V/s
Trimax IT Infrastructure & Services Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

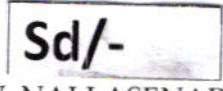
S. No.	NAME	DESIGNATION	SIGNATURE
1.	Athul Laji i/b Intolegal	Adv. For Financial Creditor	

ORDER

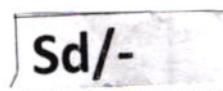
CP 1651/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 23.2.2018, with a direction to the Petitioner to intimate next date of hearing to the Corporate Debtor and file proof of service on next date of hearing.

List this matter on 23.2.2018.


Sd/-

V. NALLASENAPATHY
Member(Technical)


Sd/-

M. K. SHRAWAT
Member (Judicial)